

SUBJECT: - “INTERNET SCHEME FOR ICT LABORATORY”

UnStarred LAQ No. 181, tabled by Shri. Yuri Alemao, M.L.A.,
to be answered on 24/03/2025.

Sr. No.	QUESTION	ANSWER
	Will the Minister for Education be pleased to state:	By Dr. Pramod Sawant, Hon'ble Chief Minister/Minister for Education
(a)	whether the State Cabinet has granted approval for a wired internet scheme for Information Communication Technology (ICT) laboratory in schools in the State; if so, furnish details of scheme and note of cabinet;	Yes, Sir. Details of the scheme is enclosed at Annexure I Note of cabinet is enclosed at Annexure II
(b)	whether the contents of various National and international institutes, and various Digital India initiatives towards education are made available free of cost in the schools under this scheme, if so, furnish details of schools benefitted with the scheme and number of schools which are yet to benefit from the same;	Not Applicable
(c)	whether Government has appointed any internet provider/agency/company to give access to the internet under this scheme, if so, provide details of internet provider/agency/company and the monthly internet tariff they offer along with speed of internet and other technical offerings like maintenance and troubleshooting;	No Sir. The School Heads are instructed to choose the appropriate internet provider as per the location of the schools to ensure required internet speed and other technical offerings.
(d)	whether Government has made financial provision for said scheme; if so, provide details and whether Government intends to increase the budgetary provision; and whether the internet provider/agency/company were nominated or bids were invited for the project; furnish details of the same; and	Yes Sir. Rs.100.00 lakh budgetary provision is made to implement 'Wired Internet Scheme for ICT Laboratory in the schools'
(e)	whether Government has introduced CM Suvidya Scheme, if so, purpose of the scheme and projects/programs taken under same since its inception and the budgetary provision made for the same with total amount spent on the scheme?	Yes Sir, CM Suvidya Scheme is for the upgradation of all Government School in a phase –wise manner. As of now twenty Government schools have been given the benefit of the scheme since its inception. List enclosed at Annexure III

Annexure I

GOVERNMENT OF GOA **DIRECTORATE OF EDUCATION**

NOTIFICATION

DE/Acad/Wired Int. Scheme/Goa 240//Budget Scheme/22-23

“WIRED INTERNET SCHEME FOR ICT LABORATORY IN SCHOOLS IN THE STATE OF GOA”

The Government of Goa is pleased to introduce the following Scheme:-
Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa

1. Short title and commencement.—

- i. This scheme shall be called “The Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa”.
- ii. It shall be applicable to all the Government Schools and Government-Aided of the Government of Goa.
- iii. The scheme shall come into force from the date of its publication in the Official Gazette.

- 2. Preamble.—** The State of Goa is developing speedily as an educational hub and internet services have become an integral and indispensable part of the education system for communication, learning along with the spread of knowledge, so as to make the student equipped for the digital world. Digital India is a flagship programme of the Government of India with a vision to transform India into a digitally empowered society and knowledge economy. The Government of Goa has taken various initiatives to promote various of the envisioned Digital India programmes, specially promoting Education through Information and Communication Technology. To facilitate these initiatives internet services is a much needed infrastructure that is needed to provide learning tools, usage of MOOC's platform for learning, towards developing needed digital, computational, and other related skills; all this for the benefit of the students.

The Government of Goa has through various initiatives provided top of the class ICT infrastructure in the school laboratories. To provide internet services to the schools ICT laboratories so as to promulgate enhanced learning, the Government of Goa is pleased to constitute “The Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa” envisaging grant of monthly rental reimbursement to avail internet services from a local internet services provider, for Government or Government- Aided Schools in the State of Goa.

- 3. Objectives.—** The main objective of the scheme is to provide monthly rental reimbursement to avail internet services to the ICT Laboratory in Government and Government-Aided Schools in the State of Goa. This is provided so that the teachers/ students teaching/learning is enhanced by using various digital educational tools, MOOC's platform and other services/contents of various national/international institutes, various Digital India initiatives towards education; which would be made available free of cost in the schools.

4. Eligibility.—

- i. All Government and Government-Aided Schools in the State of Goa having dedicated ICT Laboratory with at least 03 working Computer Systems would be eligible to apply under this scheme.
- ii. The school should have a minimum 100 student enrolment. However relaxation may be obtained from Directorate of Education in case the number is less than 100.
- iii. The Internet Service Provider/Internet Vendor would need to provide 50 Mbps upload and download speeds at 1:10 contention ratio and unlimited data through Optical Fibre Connection.
- iv. The Internet Service Provider/Internet Vendor would need to provide Service Level Agreement (SLA) for rectification time after complaint is logged in the Internet Service Provider/Internet Vendor provided portal as such:
 - a. Minor Fault (Last mile issue, device issue, etc.): 04 to 08 hours.
 - b. Major Fault (Major Links Down, Underground cable cut, etc.): 24-48 hours.
 - c. The link uptime should be not less than 97.5%.
- v. The number of schools selected would depend on the availability of the financial provisions made. Priority would be given to remote/rural schools.
- vi. The school ICT Laboratory should not have availed of any internet services through any other schemes of the State or Central Government agencies or bodies.

5. Quantum of Award.—“The Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa” would provide a monthly rental reimbursement of upto Rs. 2000/- (Rupees Two thousand only) to the Head of the Government and Government-Aided Schools in the State of Goa to avail the internet service to their respective schools ICT Laboratory.

6. Selection Procedure.—

- i. The Directorate of Education shall make communication of the scheme to the management of eligible Government and Government-Aided Schools in the State of Goa.
- ii. The Head of the eligible Government and Government-Aided Schools from the State of Goa, would need to select the Internet Service Provider/Internet Vendor that would provide the required internet service as specified in the section (4) Eligibility, sub-section (iii).
- iii. For the purpose of scrutiny/inspection of the internet service availed by the Government and Government-Aided Schools from the State of Goa, the Directorate of Education with the approval of the Government shall constitute a committee.
- iv. The Head of the eligible Government and Government-Aided Schools from the State of Goa, would have the flexibility to change/ /dis-continue the services of the Internet Service Provider/Internet Vendor, due to non-adherence to the SLA clause as specified in the section (4) Eligibility, sub-section (iv). Same would have to be communicated to the Directorate of Education.

7. The sanction of financial support shall be subject to the following conditions.—

- i. The financial support will be released to the Head of Government and Government-Aided Schools through the Directorate of Education.
- ii. The school shall maintain proper records/ register.
- iii. Any portion of financial support which is not utilised or is not ultimately required for the purpose for which it is sanctioned, shall be remitted to the Government Treasury.
- iv. The financial support shall be utilised for the purpose for which it is sanctioned and shall not be utilised or diverted for any other purposes.
- v. The Deputy Director Education of each Educational Zone shall draw and disburse the financial support on receipt of sanction order, based on the selection procedure mentioned in section.
- vi. The accounts/registers and other records of this scheme shall be open to check by the Director of Education or his authorized representatives.

8. The expenditure shall be debited to the Budget Head.—“Demand No 34— School Education; 2202—General Education; 02— Secondary Education; 800—Other Expenditure; 32—Wired Internet Scheme for Remote Schools; 50—Other Charges”.

9. Framing of Guidelines.— For better implementation of this scheme the Director of Education may frame guidelines from time to time, if required.

10. Relaxation.— The Government shall be empowered to relax any or all clauses or conditions of the scheme in genuine cases for sanction of the award.

11. Interpretation:— If any question arises regarding interpretation of any clause, word, expression of the scheme, the decision about the interpretation shall lie with the Director of Education, which shall be final and binding on all concerned.

12. Grievances.— Grievances if any, arising out of the implementation of the scheme, the Director of Education, shall hear and decide such matters and the decision of the Director of Education in this regard shall be final and binding on all concerned

The scheme is administratively approved by the Government vide U. O. No. 1543/F dated 17-02-2023.

Pattern of Assistance to release the financial support under the scheme has been approved by the Finance (Expenditure) Department vide U. O. No. 2416/F dated 28-10-2022

By order and in the name of
the Governor of Goa.



(Shailesh R. S. Zingde)
Director of Education

&

Ex-Officio Jt. Secretary to Government

Application for 'Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa'

I. School details:

1. Name and address of the School:
2. Taluka:
3. Management:
(Government/Government Aided)
4. Name of the School Head:
5. Contact Number of the School Head:
6. Total Student Enrollment:

II. Details of Internet Service Provider:

1. Name of the Internet Service Provider/ Internet Vendor:
2. Upload/Download Speed:
3. Contention ratio:
4. Whether Service Level Agreement (SLA) provided: Yes/No
(If yes, attach the SLA)
5. Monthly Charges:

DECLARATION

I, _____ solemnly declare that the information stated above is correct. The school has not availed of any internet service through any other scheme of the State or Central Government agencies or bodies. I hereby agree to the conditions imposed by the Directorate of Education from time to time with regard to **'Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa'**.

(Headmaster)

SECRET

Cabinet Meeting No.

Agenda Item No.

No.DE/Acad/Wired Int. Scheme/Goa 240/

Budget Scheme/22-23

Directorate of Education

Government of Goa

Date: - May 2023

Minister-In-Charge

Dr. Pramod Sawant

Secretary-In-Charge

Shri. Prasad Lolayekar,

I.A.S.

NOTE FOR CABINET

Subject:- 'Wired Internet Scheme For ICT Laboratory in Schools in the State of Goa'

BACKGROUND

The State of Goa is developing speedily as an educational hub and internet services have become an integral and indispensable part of the education system for communication, learning along with the spread of knowledge, so as to make the student equipped for the digital world. Digital India is a flagship programme of the Government of India with a vision to transform India into a digitally empowered society and knowledge economy. The Government of Goa has taken various initiatives to promote several of the envisioned Digital India Programmes, specially promoting Education through Information and Communication Technology. To facilitate these initiative internet services is a much needed infrastructure that is needed to provide learning tools, usage of MOOC's platform for learning, digital, computational and other related skills; all these for the benefit of the students.

The Government of Goa through various initiatives has provided top of the class ICT infrastructure in the school laboratories. To provide internet services to the school ICT laboratories so as to promulgate enhanced learning, it is proposed to constitute "The Wired Internet Scheme for ICT Laboratory in the Schools in the State of Goa" envisaging grant of monthly rental reimbursement to avail internet services from a local internet services provider, for Government or Government-aided School in the State of Goa.

Contd...2/-

PRESENT PROPOSAL

- (1) The proposal is for according approval for implementation of **“The Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa”**.
- (2) The Internet Services Provider/Internet Vendor would need to provide 50 Mbps upload and download speeds at 1:10 contention ratio and unlimited data through Optical Fibre Connection. “The Wired Internet Scheme for ICT Laboratory in the Schools in the State of Goa” would provide a monthly rental reimbursement of up to 2000/- (Rupees Two Thousand Only) to the Head of the Government and Government-aided Schools in the state of Goa to avail the internet services to their respective schools ICT Laboratory.

INTER DEPARTMENTAL CONSULTATION - FINANCE DEPARTMENT WAS CONSULTED FOR CONCURRENCE.

The total financial implication for implementation of “The Wired Internet Scheme for ICT Laboratory in the Schools in the State of Goa” is Rs. 100.00 lakhs. The expenditure towards the implementation of “The Wired Internet Scheme for ICT Laboratory in the Schools in the State of Goa” shall be met from the Budget Head of Account “2022 – General Education, 02 – Secondary Education, 800 – Other Expenditure, 32 – Wired Internet Scheme for Remote Schools, 22 – Other Charges” under Demand No. 34. The Finance department has approved the Scheme and granted its concurrence vide their U.O. NO. 2416 dated 28/10/2022.

RESOLUTION BEFORE THE COUNCIL MINISTERS

The Council of Ministers Resolves to accord approval for the implementation of “The Wired Internet Scheme for ICT Laboratory in the Schools in the State of Goa” as appended to this Cabinet Note at “Annexure – I”.

This Note for Cabinet has been seen and approved by Hon’ble Chief Minister/ Hon’ble Education Minister vide U.O.No.1543/F dated 17/02/2023.

Place : Porvorim


Prasad Lolayekar, I.A.S.
Secretary (Education)

CONFIDENTIAL
MOST IMMEDIATE
CABINET MATTER

No.1/13/2023-GAD-II
Government of Goa,
General Administration Department
Secretariat, Porvorim.

Dated: - 28/06/2023

A copy of the record of the decisions taken in XXVth Cabinet Meeting of the Council of Minister held on 21/06/2023 at 12.00 noon under the Chairmanship of the Chief Minister in the Cabinet Room "Manthan", Mantralaya, Porvorim- Goa is enclosed herewith for information and necessary action.



(Shreyas Dsilva)
Under Secretary (GA-II)

To:-

The Secretary (Education), Secretariat, Porvorim- Goa.

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8. AGENDA ITEM**Directorate of Education**

Wired Internet Scheme for ICT Laboratory in Schools in the State of Goa.

DECISION: The Council of Ministers resolved to accord approval to the proposal for the implementation of "The Wired Internet Scheme for ICT Laboratory in the Schools in the State of Goa", as appended to the Note for Cabinet at Annexure-I.

10. AGENDA ITEM**Directorate of Education**

"Mhaji Lab, Bari Lab- The Goa State Best ICT Laboratory Award Scheme".

DECISION: The Council of Ministers resolved to accord approval to the proposal for the implementation of "Mhaji Lab, Bari Lab-The Goa State Best ICT Laboratory Award Scheme", as appended to the Note for Cabinet as 'Annexure I'.



Under Secretary to Government
Department of Education
Goa
Date: 12/06/2014



SOUTH GOA DISTRICT MINERAL FOUNDATION (TRUST),

O/o - DIRECTORATE OF MINES AND GEOLOGY

GROUND FLOOR, INSTITUTE MENEZES BRANGANZA BUILDING

No.DMF Admin/06//2024/Mines/South / 2758

Date: 13 / 12 / 2024

ORDER

Administrative approval of the South Goa District Mineral Foundation (Trust) is hereby conveyed to the Directorate of Education, Porvorim-Goa for upgradation of ICT infrastructure & for implementation of Smart Classrooms along with Robotic Steam labs for 10 schools, namely, GHS Maina-Quepem, , GHS Ganjem, Usgao Ponda, GHS Dhaushire, Usgao Tisk Ponda, , GHS Valkini Sanguem, GHS Zambaulim Sanguem, GHS Colomba Sanguem Goa, GHS Shigao, Collem, Dharbandora, GHS Dayanandnagar Dharbandora, GHS Xeldem Quepem & GHSS Sanguem for an amount of Rs.1,77,09, 000/- (Rupees One Cores Seventy Seven Lakhs Nine Thousand only) (inclusive of all taxes).

The above approval is conveyed by the Governing Council of the South Goa District Mineral Foundation (Trust), vide its meeting dated 30/08/2024 as proposed by Directorate of Education, Porvorim-Goa.

The Executing Department shall ensure that all the codal formalities shall strictly be followed while executing the above proposal and Expenditure Sanction shall be granted subject to compliance to all codal procedures.

The expenditure shall be booked under “South Goa District Mineral Foundation (Trust)”.

This is issued with the approval of the Chairperson, South Goa DMF (Trust).


13/12/24
(Abhir Hede)

Member Secretary South Goa DMF (Trust),

To,
✓ The Director, Directorate of Education, Porvorim-Goa. with request to follow guidelines as per new SOP while execution of the work and submission of RA bills for payment.
Copy to:

- 1) The Chairperson, South Goa DMF (Trust), O/o Collector South, Collector Building South, Margao-Goa.
- 2) The Project Management Unit (PMU), Mineral Foundation of Goa for DMF (Trust), South Goa, Post Box No.113, Vaglo Building, Panaji-Goa.403001
- 3) The Asst. Account Officer, O/o the Directorate of Mines & Geology, Ground Floor, Institute Menezes Braganza, Panaji-Goa.
- 4) Office copy.



DISTRICT MINERAL FOUNDATION (TRUST), NORTH GOA

O/o - DIRECTORATE OF MINES AND GEOLOGY

GROUND FLOOR, INSTITUTE MENEZES BRANGANZA BUILDING

PANAJI-GOA

Website: www.dmg.goa.gov.in

dmfnorthgoa@gmail.com

Phone Nos. (0832) 2425291/2426431

No. DMF Admin/18/2024/Mines/North/ 2200

Date: 28/10/2024

ORDER

Administrative approval of the North Goa District Mineral Foundation (Trust), is hereby conveyed to the Directorate of Education, Porvorim-Goa for the project of upgradation of ICT Infrastructure for Implementation of Smart Classroom along with STEAM Labs for 10 Schools namely 1) GHS, Guleli, Sattari, 2) GHS Pissurlem, Sattari, 3) GHS, Mulgao, Bicholim, 4) GHS, Honda, Sattari, 5) GHS, Advoi, Sattari, 6) GHS, Shirgao, Bicholim, 7) GHS, Tarmatha Bhile Surla, Bicholim, 8) GHS, Navelim, Bicholim, 9) GHSS, Sankhali, and 10) GPS, Kudne for an amount of ₹2,35,72,560/- (Rupees two crores thirty five lakhs seventy two thousand five hundred and sixty only) (inclusive of all taxes).

The above approval is accorded by the Governing Council of the North Goa District Mineral Foundation (Trust), vide its meeting dated 28/08/2024 as proposed by Directorate of Education, Porvorim-Goa.

The Executing Department shall ensure that all the codal formalities shall strictly be followed while executing the above proposal and Expenditure Sanction shall be granted subject to compliance to all codal procedures.

The expenditure shall be booked under "North Goa District Mineral Foundation (Trust)".

This is issued with the approval of the Chairperson, North Goa DMF (Trust).

(Ratnakant D. Govenker)

Deputy Director of Mines & Geology - I,
Member Secretary, North Goa DMF (Trust)

To,

The Director, Directorate of Education, Porvorim-Goa. with request to follow guidelines as per new SOP enclosed while execution of the work and submission of RA bills for payment.

Encl: As above

Copy to:

- 1) The Chairperson, North Goa DMF (Trust), O/o Collector North, Collectorate Building Panaji -Goa.
- 2) The Project Management Unit (PMU), Mineral Foundation of Goa for DMF (Trust), North Goa, Post Box No.113, Vaglo Building, Panaji-Goa.403001
- 3) The Asst. Account Officer, O/o the Directorate of Mines & Geology, Ground Floor, Institute Menezes Braganza, Panaji-Goa.
- 4) Office copy.